

ADVOCATE GENERAL OF KARNATAKA

**WORK ALLOTMENT FOR SPECIAL SITTING OF HON'BLE LADYSHIPS ON SATURDAY THE
1ST AUGUST 2026**

COURT HALL - 2

**HON'BLE Mrs. JUSTICE ANU SIVARAMAN &
HON'BLE Mrs. JUSTICE K G SHANTHI**
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

SUBJECT

LAW OFFICERS

All Division Bench Writ / Civil matters (except
those assigned to other Benches)

- Preliminary Hearing / Admissions,
Orders and Final Hearing

1. Smt. Nandini Somapur, AGA
2. Smt. Pramodhini Kishan, AGA
3. Smt. Savithramma, AGA

COURT HALL - 3

**HON'BLE Ms. JUSTICE JYOTI M &
HON'BLE Mrs. JUSTICE P SREE SUDHA**
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

1. Miscellaneous First Appeals (MV, WC/ ECA
and ESI)

- Admissions, Orders and Final Hearing

2. Writ Appeals (Labour, Service and KVOA)

- Preliminary Hearing / Admissions,
Orders and Final Hearing

1. Smt. Sunita Sequeria, AGA
2. Smt. B P Radha, AGA
3. Smt. Spoorthy V, HCGP

3. All Division Bench Tax matters

- Preliminary Hearing / Admissions,
Orders and Final Hearing



COURT HALL - 4

**HON'BLE Mrs. JUSTICE LALITHA KANNEGANTI &
HON'BLE Mrs. JUSTICE K S HEMALEKHA**
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

SUBJECT**LAW OFFICERS****1. Miscellaneous First Appeals [Family Court (FC) matters]**

- Admissions, Orders and Final Hearing

2. Writ Appeals (MV, KEB and Excise)

- Preliminary Hearing / Admissions, Orders and Final Hearing

1. Smt. Mamatha Shetty, AGA
2. Smt. Girija Hiremath, HCGP
3. Smt. Rashmi Patel, HCGP

3. Writ Petitions (S-KSAT)

- Preliminary Hearing / Admissions, Orders and Final Hearing

COURT HALL - 5

HON'BLE Dr. JUSTICE CHILLAKUR SUMALATHA
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

1. Writ Petitions [All GM (except CPC), Service and Labour]

- Preliminary Hearing / Admissions, Orders and Final Hearing

1. Smt. Rashmi Rao, HCGP
2. Smt. Kirtilata R Patil, HCGP

2. Revision Petition Family Court (RPFC)

- Admissions, Orders and Final Hearing

COURT HALL - 6

HON'BLE Ms. JUSTICE TARA VITASTA GANJU
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

Writ Petitions (GM-CPC and Education)

- Preliminary Hearing / Admissions, Orders and Final Hearing

1. Smt. Mala B Bhoote, AGA
2. Smt. Hemalatha V, AGA
3. Smt. Ratnamala, HCGP



COURT HALL - 7

HON'BLE Mrs. JUSTICE GEETHA K B
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

SUBJECT**LAW OFFICERS**

1. Miscellaneous First Appeals
 - Admissions, Orders and Final Hearing
2. Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit
 - Preliminary Hearing / Admission, Orders and Final Hearing

1. Smt. Prathibha R K, AGA
2. Smt. Chandini S, HCGP

COURT HALL - 8

HON'BLE Mrs. JUSTICE RAJESHWARI N HEGDE
[PHYSICAL HEARING / VIDEO CONFERENCING (OPTIONAL)]

1. All category of Criminal Matters
 - Preliminary Hearing / Admissions, Orders and Final Hearing
2. All Civil Matters (Except those assigned to other Benches)
 - Preliminary Hearing / Admissions, Orders and Final Hearing

1. Smt. Sowmya R, HCGP
2. Smt. Waheeda, HCGP
3. Smt. Deepthi Alva, HCGP

Date:30.07.2026


(K. SHASHI KIRAN SHETTY)
ADVOCATE GENERAL

